

GOVERNMENT OF INDIA
MINISTRY OF TOURISM

RAJYA SABHA
UNSTARRED QUESTION NO.1418
ANSWERED ON 30.07.2026

TOURISM PROJECTS IN ANDHRA PRADESH

1418 SHRI MEDA RAGHUNADHA REDDY:

Will the Minister of **TOURISM** be pleased to state:

- (a) the details of projects sanctioned under Swadesh Darshan 2.0 and PRASHAD schemes in Andhra Pradesh during 2024-25 and 2025-26, along with the amounts sanctioned and released thereunder;
- (b) whether any proposals from the State under the said schemes are pending approval; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a): The Ministry of Tourism through its ongoing schemes of Swadesh Darshan 2.0 and 'Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)' complements the efforts of the State Governments (SGs) and Union Territory Administrations (UTs) by extending financial assistance to them for developing tourism related infrastructure in the country, including the State of Andhra Pradesh.

The details of the projects sanctioned under Swadesh Darshan 2.0 and PRASHAD Scheme in the State of Andhra Pradesh are given in the Annexure.

(b) to (c): Receiving proposals from the State Governments and UT Administrations for financial assistance for tourism projects is a continuous process. The proposals received are examined with reference to the prescribed guidelines and financial assistance is extended for such projects subject to fulfilment of the stipulated conditions and availability of funds.

ANNEXURE

STATEMENT IN REPLY TO PART (A) OF RAJYA SABHA UNSTARRED QUESTION NO.1418 ANSWERED ON 30.07.2026 REGARDING TOURISM PROJECTS IN ANDHRA PRADESH RAISED BY SHRI MEDA RAGHUNADHA REDDY

List of sanctioned projects under Swadesh Darshan 2.0 Scheme

(in ₹ Crore)						
S No.	State	Destination	Name of the Experience	Sanction Date	Sanctioned Cost	Amount Authorized
1	Andhra Pradesh	Bapatala	Development of Suryalanka Beach Experience	29.03.2025	97.52	48.76
2	Andhra Pradesh	Araku-Lambasingi	Borra Cave Experience at Araku	05.03.2024	29.88	14.94

List of sanctioned projects under PRASHAD Scheme

(in ₹ Crore)					
S. No.	State	Sanction Year	Project Name	Sanctioned Amount	Amount Authorized
1	Andhra Pradesh	2015-16	Development of Amaravati Town, Guntur District as a Tourist Destination	27.77	27.77
2	Andhra Pradesh	2017-18	Development of Srisailem Temple	43.08	43.08
3	Andhra Pradesh	2022-23	Sri Varaha Lakshmi Narsimha Swami Vari Devasthanam at Simhachalam in Vishakhapatnam Temple	54.04	27.37
4	Andhra Pradesh	2024-25	Development of Pilgrimage Tourism Infrastructure in Annavaram Temple Town	25.33	13.79
